

As a result of various efforts for promoting industrial cooperation between the two countries 205 approvals were accorded by the Government of India in collaboration with the Swiss firms.

Public Sector Industries in Growth Centres

2316. SHRI M. RAGHUMA REDDY:
SHRI MANIK REDDY:
SHRI SITARAM J. GAVALI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to establish cluster of industries under public sector at growth centres; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) and (b). Presumably the Hon'ble Member are referring to development of ancillary industries catering to the public sector enterprises. Full details regarding growth of ancillary sector have been given in Chapter-11 of Public Enterprises Survey 1985-86, Volume-I placed on the Table of the House on 27th February, 1987.

Regional Office of ONGC in Andhra Pradesh

2317. SHRI M. RAGHUMA REDDY:
SHRI MANIK REDDY:
SHRI SITARAM J. GAVALI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government of Andhra Pradesh has requested Union Government for setting up regional office of Oil and Natural Gas Commission either at Rajahmundry or Kakinada; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE OF THE

MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) Yes, Sir.

(b) The Oil and Natural Gas Commission (ONGC) has a project office at Rajahmundry, headed by a General Manager, to look after its operations in the Krishna-Godavari basin.

The Southern Region Business Centre (SRBC) of ONGC at Madras caters to the over-all needs of Krishna-Godavari, Cauvery and Andaman basins. Due to its Central location, Madras is considered ideally situated for locating the Regional office.

LPG Licences to Rural and Semi-Urban Areas in Andhra Pradesh

2318. SHRI M. RAGHUMA REDDY:
SHRI MANIK REDDY:
SHRI SITARAM J. GAVALI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are considering to issue LPG licences to rural and semi-urban areas to enable the rural people particularly in Andhra Pradesh, to make use of LPG connections;

(b) if so, the details thereof?

(c) whether it is proposed to issue licences to Bhongir and Deverkonda of Nalgonda District and Vanasthalipuram of Ranga Reddy District; and

(d) if so, the action taken so far and whether any survey has been conducted in this regard; the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) and (b). The oil industry is normally taking up, in a phased manner, locations with a population of 20,000 and above which offer sufficient potential for economically viable marketing of LPG. Subject to the